

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 1694
TO BE ANSWERED ON 08.12.2021**

PROJECTS IN TRIBAL AREAS

1694. SHRI GAJENDRA SINGH PATEL:
(OIH)

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- the details of projects being implemented in tribal areas regarding consumer welfare;
- whether any new scheme related to the consumer distribution for tribal areas is under consideration and if so, the details thereof;
- whether any new scheme is also proposed that the distributor in tribal areas is to be a tribal person so as to ensure that the tribal person can get employment; and
- if so, the details of the new schemes being implemented for most backward tribes?

ANSWER

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री अश्विनी कुमार चौबे)**

**THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d) : Consumer Welfare Fund was created in 1992 with the objective of providing financial assistance to promote and protect the welfare of the consumers, create consumer awareness and strengthen consumer movement in the whole country including tribal areas. The Fund is utilized in accordance with Rules and Guidelines framed. Financial assistance is provided to Voluntary Consumer Organizations (VCOs)/Institutions for undertaking consumer advocacy/awareness. Assistance is provided to State Government/Union Territories for setting up State Consumer Welfare Fund and spreading consumer awareness in rural and remote areas. State/UT Governments are also given grant-in aid for spreading awareness. The Department has generated consumer awareness through departmental website, VCOs, TV, Radio, IRCTC (through messages on ticket confirmation/cancellation mails, e-tickets etc.). Messages on consumer awareness are also being displayed through 1500 Common Service Centres in the country including tribal areas. The State /UT Governments utilize the grant-in-aid released to undertake activities like dissemination and displaying of consumer awareness material during local festivals in local languages on village sign boards, wall paintings, hoarding, village Mandis, Agricultural Regulated markets / vegetable markets at prominent places; organization of Nukkad Nataks, street shows, puppetry shows, Ragini Noutanki, Pandavani, Villu pattu, Marathon races; development of folk songs and distribution of hand bills /pamphlets for dissemination among rural masses. Moreover, Ministry of Tribal Affairs and other Central Ministries/Departments also implement different schemes/programmes for development and welfare of tribal communities.
